

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT – 1**

ITEM No.214  
C.P.(CAA)/13(AHM)2024  
in  
C.A.(CAA)/57(AHM)2023

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Lyka Exports Limited  
(Transferor Co.)  
Lyka Labs Limited  
(Transferee Co.)

.....Applicant

.....Respondent

**Order delivered on: 22/07/2024**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Advocate  
For the Income Tax Dept. : Ms. Kinjal Vyas, Proxy Advocate  
For OL : Mr. Sandeep Tupe, Tech. Assistant

**ORDER**  
**(Hybrid Mode)**

Learned Counsel for the applicant seeks adjournment in this matter.

Re-list for hearing on 22.08.2024.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**